

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.413
CP(CAA)/46/ND/2021

IN THE MATTER OF:

PJS Energy Private Limited & Others And AJ ...
Energy Private Limited

Applicant

Order under Section 230-232

Order delivered on 27.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the RD : Adv. Shankari Mishra

ORDER

None for the Income Tax department. Neither the report has been received. Last opportunity being granted to OL & Income Tax Department to file their reply, failing which right shall stands closed.

Let the matter be fixed for completion of pleadings and arguments on
16.11.2022.

-sd-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)